

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 73 OF 2019

Dated: 27th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Nabha Power Limited		...	Appellant(s)
	Vs.		
Punjab State Electricity Regulatory Commission & Anr.		...	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Aniket Prasoon Mr. Pratik Das	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganandhan Ms. Stuti Krishn for R-1 Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-2	

ORDER

Learned counsel for the Respondent No.1 (Punjab State Electricity Regulatory Commission) shall file objections / reply, if any, on or before 26.06.2019 with advance copy to the other side. Thereafter, rejoinder, if any, shall be filed on or before 12.07.2019 with advance copy to the other side.

List the matter on **17.07.2019.**

(S. D. Dubey)
Technical Member
pr/kt

(Justice Manjula Chellur)
Chairperson